

SUPREME COURT OF INDIA

Rajender Singh

Vs.

Vijay Pal @ Jai Pal

C.A.No.3867 of 2001

(Tarun Chatterjee and H.L. Dattu JJ.)

13.05.2009

ORDER

1. Perused office report dated 8th May, 2009 and the letter of the lower court seeking extension of time for final disposal of the suit No.353/02. Time to complete the hearing and dispose of the suit finally is extended by six months.